

ITEM NO.16

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 8357/2016

RAM SINGH

APPELLANT(S)

VERSUS

RAJENDRA PRATAP SINGH @ MOTI SINGH & ORS.

RESPONDENT(S)

Date : 28-01-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Ms. Sangita Mishra, Adv.
Mr. Gopal Singh, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) : Ms. Sakshi Kakkar, AOR
Mr. Shakti Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 29.01.2026.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)